GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1881

TO BE ANSWERED ON 06th December, 2024

ONE RANK ONE PENSION

1881. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has addressed all demands from veterans' organizations regarding periodic revisions and arrears payment under the One Rank One Pension (OROP) scheme, if so, the details thereof:
- (b) the details of the financial implications of the latest OROP revision including the number of beneficiaries and total expenditure, year-wise;
- (c) whether any challenges have been faced in the disbursement of arrears and pension under the scheme and if so, the details thereof;
- (d) whether the Government has assessed the sustainability of the increasing fiscal burden due to OROP and the measures taken to ensure long-term viability; and
- (e) if so, the details thereof along with the details of consultations held with stakeholders to address pending issues under the OROP scheme and the timeline likely to be taken for resolution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a): Government has made provisions for revision of One Rank One Pension (OROP) vide their letter dated 07.11.2015. Accordingly, third revision of OROP has been carried out with effect from 01.07.2024 vide Ministry's letter dated 10.07.2024. Arrears on account of these revisions have been paid.
- (b): Financial implication of Rs. 6703.24 Cr. per annum has been assessed for OROP revision w.e.f 01.07.2024 and number of beneficiaries are 19,64,973.
- (c): No Challenges have been faced in the disbursement of arrears and pension under the scheme.
- (d) & (e): The Government has made sufficient budget provision for making the payment under OROP.
